

**Procurement of Foodgrains by FCI in Haryana**

\*1736. SHRI RAJDEO SINGH :  
SHRI ARJUN SETHI :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Food Corporation of India was not allowed to operate the augmentation of storage capacity, which has not kept pace with the State needs by the Haryana Government ;

(b) whether the Food Corporation of India's role in Haryana is now restricted to receiving foodgrains procured by the State agencies for the Central Pool ;

(c) whether the accumulation of the stock has prompted the State Government of Haryana to stop procurement operation ; and

(d) if the replies to (a), (b) and (c) be in affirmative, what steps Government propose to take to avoid such a development ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) No such restriction was imposed on the Food Corporation of India.

(b) In case of rice and wheat the Food Corporation of India's role in Haryana is at present restricted to receiving foodgrains procured by the State agencies for the Central Pool. However, in pursuance of State Government's request, the Food Corporation of India is undertaking price support operations for paddy, maize, bajra and jowar.

(c) The State Government is continuing procurement operation except for temporary suspension where necessary due to rains.

(d) Does not arise.

**Complaint regarding Defective Construction of Rice Mill in Andhra Pradesh by Andhra Pradesh State Cooperative Marketing Federation Ltd.**

\*1737. SHRI K. SUREYANARAYANA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether his Ministry has received any complaint from Kolavennu larger sized Co-

operative Credit Society Limited, Kistna District, Andhra Pradesh recently regarding the defective construction of the rice mill, which has been constructed by the Andhra Pradesh State Cooperative Marketing Federation Limited, on behalf of the Society ;

(b) if so, the broad points made out in the complaint ; and

(c) the action taken or proposed to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) The National Cooperative Development Corporation has recently received a complaint from the Kolavennu Larger Sized Cooperative Credit Society Limited.

(b) The broad points made in the complaint are as follows :

(i) That the Andhra Pradesh State Co-operative Marketing Federation Ltd., which was entrusted with the responsibility of constructing the rice mill for the society, had spent more than reasonable amount on the construction of the rice mill ;

(ii) That the society was not associated with matters relating to the installation of the mill ; and

(iii) That the construction of the mill is defective.

(c) The National Cooperative Development Corporation does not give assistance direct to cooperatives, but only to the State Governments to enable them to assist the cooperatives. The society has, therefore, to approach the State Government for obtaining necessary relief. The Corporation, however, has also taken up the matter with the State authorities.

**Setting up of a Nickel Plant in Orissa**

\*1738. SHRI KUMAR MAJHI : will the Minister of Steel and mines be pleased to state :

(a) whether Government have completed the technical examination of the feasibility report submitted by M/s. Chemical and Metallurgical Design Company, New Delhi and taken investment decision for setting up of a Nickel Plant based upon the Sukhinda deposits in Orissa ;

(b) if not, the impediments to arrive at a decision ;

(c) whether the plant will be set up in the public sector jointly by the Government of India and the State Government of Orissa or by Government of Orissa alone ; and

(d) whether a copy of the feasibility report has been laid on the Table and supplied to the State Government ?

THE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMARAMANG-ALAM) : (a) and (b). Technical examination of the feasibility report is yet to be completed. The investment decision can be taken only after the result of the examination is known.

(c) This will be considered at the appropriate time.

(d) No, Sir.

#### Appointment of General Managers of Steel Plants in States

\*1739. SHRI S. S. MOHAPATRA : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Government consult the respective State Governments for appointing General Managers of Steel Plants located in their respective States ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMARAMANG-ALAM) : (a) No, Sir.

(b) Appointment to top posts in public sector undertakings including General Managers of the Steel Plants are generally made out of panels of suitable persons drawn from various sources maintained by the Bureau of Public Enterprises for manning such posts. These panels are drawn up by an Empanelment Selection Board specially constituted by the Government in this behalf.

#### Selection of Posts Under Indian Council of Agricultural Research

\*1740. SHRI P. ANTONY REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) the total number of posts advertised by

the Indian Council of Agricultural Research during 1970-71 ;

(b) the number of posts for which salary is more than Rs. 2000 ; and

(c) whether there is any proposal to set up an independent body to make selection to the posts under Indian Council of Agricultural Research ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) The total number of posts advertised by the Indian Council of Agricultural Research during 1970-71 (from 1st April 1970 to 31st March 1971) was 691.

(b) Two.

(c) No, Sir. The Administrative Reforms Commission has, however, in its Report on Scientific Departments, *inter alia*, recommended that recruitment to Class I posts in all scientific organisations financed from the public funds, should be done through a special wing of the Union Public Service Commission, the Head of which would be an eminent scientist who would be designated as Vice-Chairman of the Union Public Service Commission. This recommendation is at present under examination by the Government of India.

#### मध्य प्रदेश में उठाऊ सिंचाई योजनाएं

7775. श्री गंगा चरन दीक्षित : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य प्रदेश में उठाऊ सिंचाई की कितनी योजनाएं मफन हुई हैं और उन नदियों तथा स्थानों के नाम क्या हैं जहां ये योजनाएं शुरू की गई हैं ;

(ख) क्या ताप्ती और नर्मदा नदियों के किनारों पर स्थित गावों में ऐसी योजनाएं शुरू की गई हैं अथवा शुरू किये जाने का विचार है ; और

(ग) यदि हां, तो स्थानों के नाम क्या हैं ?

कृषि मंत्रालय में राज्य मंत्री (श्री शेर सिंह) : (क) में (ग) . जानकारी एकत्र की जा रही है और प्राप्त होते ही सभा पटल पर रख दी जायेगी।